

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) (Ins) No. 717 of 2020**

**IN THE MATTER OF:**

**Kolla Koteswara Rao**

**...Appellant**

**Vs.**

**Dr. S.K. Srihari Raju & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Aaditya Vijaykumar and Mr. Kolla Koteswara, Advocates.**

**For Respondents: Mr. Kailash Nath and Mr. Mithun Shashank, Advocates for R-1.  
Mr. Pankaj Bhagat, Advocate for R-2 (RP).**

**ORDER**

**(Through Virtual Mode)**

**15.02.2021:** Heard the Learned Counsel for the Appellant.

List the Appeal 'For Hearing' on **02<sup>nd</sup> March, 2021**.

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**